## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 765/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES:

Grauer & Weil (India) Ltd.

V/s.

J. K. Surface Coatings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME

DESIGNATION

SIGNATURE

Kam Læneigetti Petitioner & CAdvicate) & Sajid Khalfe Respondent

## ORDER

## TCP No. 765/I&BP/NCLT/MB/MAH/2017

Petitioner's Counsel is present.

For the Petitioner's Counsel has reported that the parties arrived into a settlement, list this matter on 22.12.2017 for reporting settlement.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)